

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 225 (ND)/2011

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

**NAME OF THE COMPANY: Shri Neelmani Sharma Vs. M/s Pandit Munshi
Ram and Associates and Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s): None

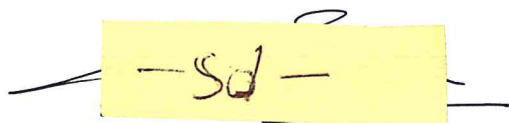
For the Respondent(s): None

ORDER

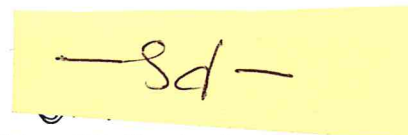
CA No. 258/2017

CA No. 258 of 2017 has been filed. Notice of the same be effected on the
Counsel for the Respondent. Dasti.

Be listed on 23.10.2017, the date already fixed.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)